

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5441/2008

STATE OF HARYANA &amp; ANR.

Appellant(s)

VERSUS

S.M.ACHARYA

Respondents(s)

(With prayer for vacating stay

and Office Report)

Date : 29/05/2014 This appeal was called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR  
HON'BLE MR. JUSTICE C NAGAPPAN  
[VACATION BENCH]

For Appellant(s)

Ms. Nupur Choudhary, Adv.  
Ms. Naresh Bakshi, Adv. (Not present)

For Respondent(s) Mr. Jinendra Jain, Adv. (Not present)

UPON hearing the counsel the Court made the following  
O R D E R

None for the respondent.

At the request of learned counsel for the  
appellants, list again on 30.05.2014.(PRAVEEN KUMAR CHAWLA)  
COURT MASTER(PHOOLAN WATI ARORA)  
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by  
Parveen Kumar Chawla

Date: 2014.05.29

16:57:20 IST

Reason: